

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 108
CP(IB)/356(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Textile Chemical Industries
V/s
Rangrej Process Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant :Mr. Pranav Thakkar, Advocate
For the IRP/RP :
For the Respondent :None present


ORDER

Affidavit in reply is not filed. It is to be filed within three day without fail or else the matter proceeds for hearing in absence of reply.

List the matter on 17.08.2021.

—SD

(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)